

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1829
ANSWERED ON:30.11.2000
AGREEMENT BETWEEN INDIA AND UK FOR REMOVAL OF RESTRICTIONS
GUNIPATI RAMAIAH

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Union Government have been pressing for removal of restrictions on Air India for picking up passengers from London to US and Canada;
- (b) if so, whether any agreement has been signed between India and UK in this regard; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a), (b) and (c): At the Inter-Governmental talks between India and U.K. held in February, 2000, an agreement has been reached to remove the various restrictions earlier applicable on the exercise of traffic rights by Air India beyond London to USA and Canada. According to the new agreement, Air India is entitled to operate 16 frequencies per week either as transits or terminators to London with beyond 5th freedom rights to USA and Canada.